NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1487/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. 1 ALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

ICICI Bank Ltd.

V/s

Western India Shipyard Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Adn. Mausi Respondent

Jani ayins

Respondent

Respondent

Angenesanoli

Designation

Angenesanoli

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Angenesanoli

Designation

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Harring

1) Mr. Animesh Bisht, Petitithers

Mr. Hannaj Singh

ilb Cysil Amarchand

Mangaldas

Adv. for Petitioners

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ORDER CP No. 1487/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

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B.S.V. PRA (ASH KUMAR

Member (Judicial)